

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH**

Original Application No. 525/2022

(Interim Application No. 185/2022)

Laxmi .....Applicant

Versus

Ministry of Environment, Forests & Climate Change & Ors.....Respondents

**Subject:- Reply/Response on the behalf of Respondent No. 6 (i.e. Commissioner of Police, Delhi) in c/w above mentioned application.**

**Respected Sir,**

Brief facts of the matter are as follows:-

1. That Hanslok Ashram is situated at B-18, Hanslok Ashram, Opposite Radha Swami Ashram, Gate No. 2C, Village Bhati, New Delhi – 110074 which falls under the jurisdiction of Police Station Maidan Garhi.
2. That Hanslok Ashram is a society, registered under the Societies Registration Act and involved in various philanthropic activities for the betterment of society, especially the deprived strata of society.

3. That during the course of enquiry, Hanslok Ashram has been visited and it is found that no ongoing construction is found there and no tree was found cut.
4. That a newly build structure is found constructed near Gate No. 2 of Hanslok Aashram which is a temporary construction known as prefabricated Porta-cabin Cottages made up of materials categorized and used in making of temporary structures. This entire structure is dismantlable as and when required.
5. That as per Hanslok Aashram officials, Khasra No. 725 and 729 does not belong to Hanslok Ashram and is not related with the Hanslok Ashram in any context. In furtherance it is stated that stay on Khasra No. 725 and 729 has been granted by the Hon'ble High Court of Delhi.
6. That the tin shed in question, picture of which are annexed with application was built few years ago. It is also submitted that no new construction found at farm no. 42, Village Bhati. As per Hans Lok Officials, Hans Goshala was established in 2020 & one tin shed belongs to Hans Goshala.
7. That Respondent no. 6 is not a land owning agency, so we cannot state whether Khasra No.s mentioned in application belongs to Forest or otherwise.

8. That Hans Lok Asharm want to organize a program on 26<sup>th</sup> & 27<sup>th</sup> of July, 2022 in the Honour of Sh. Bhole Ji Maharaj on his birth anniversary and permission of the same is also taken from police department as per procedure.

Report is submitted for your kind perusal. Further it is submitted that the undersigned is ready to abide by any direction issued by the Hon'ble Bench.

Prayed accordingly.

  
24/7/22  
(Insp. Rajeev Kumar)  
SHO/Maidan Garhi  
PS Maidan Garhi, Delhi